

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 2165 of 2013

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

05/25.06.2020: Learned counsel for the petitioner(s) prays for some time to comply with the order dated 3.3.2020, as the affidavit has not yet been filed.

As prayed for, the matter is adjourned.

Anu/

(ANANDA SEN, J.)